

ITEM NO.53

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).1333/2006

(From the judgement and order dated 15/04/2005 in SBCRL No. 103/1987 & SBCRL No. 117/1987 of

The HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR)

SAWAILAL & ORS.

Petitioner(s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With appln(s) for bail)

Date: 21/08/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr. Anis Ahmed Khan, Adv.

Mr. Shoaib Ahmad Khan, adv.

For Respondent(s)

Mr. Aruneshwar Gupta, AAG.

Mr. Kumar Kartikay, Adv.

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

The appellants are in custody. Office to post the appeal at an early date.

(G.V.Ramana)

Court Master

(Veera Verma)

Court Master